

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 391(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

**NAME OF THE COMPANY: M/s Harcourt(India) Pvt. Ltd. And M/s Relx
(India) Pvt Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: Mr. Ajeyo Sharma and Mr. Amish Tandon, Advocates
for OL
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Report of the OL and RD are on record. Standing Counsel for the Income
Tax Department prays for some more time to file, if any.

To come up on 12th February, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**